

**NATIONAL COMPANY LAW TRIBUNAL**  
**REGISTRAR, NCLT**  
**NEW DELHI**

C. P. NO. 14/2017  
C. A. NO.

**PRESENT: SH. SHIV RAM BAIRWA**  
**REGISTRAR, NCLT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE REGISTRAR, NCLT OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

**NAME OF THE COMPANY:** Mr. Deepak Jain & Anr. V/s. M/s. Wiantx Impex Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 433(e) & 439**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	SAMIK VARI	Proxy Council 5/4409/2016		Samik

**ORDER**

The counsel for the petitioner has filed two sets of Petition.

Counsel for petitioner requested for two weeks time to file compliance affidavit in terms of Rule 5 Companies (Transfer of pending proceedings) Rules 2016 and affidavit of service under relevant rule of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

List the matter on 03.07.2017.

  
**(SHIV RAM BAIRWA)**  
**REGISTRAR**